

RAJYA SABHA

# Parliamentary Bulletin

PART-II

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No. 61170

*Committee Co-ordination Section*

**Selection of Subjects by the Department-related Parliamentary Standing Committee on Rural Development (2021-22)**

The Department-related Parliamentary Standing Committee on Rural Development have selected the following subjects for examination during the year 2021-22:-

- I. Ministry of Rural Development (Department of Rural Development)**
1. Shyama Prasad Mukherji Rurban Mission (SPMRM).
  2. Pradhan Mantri Gram Sadak Yojana (PMGSY).
  3. Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM).
  4. Realization of the vision 'Make in India' under Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY).
  5. Monitoring of various rural development schemes through effective utilization of the provision of audits - a holistic review.
  6. Impact of National Social Assistance Programme (NSAP) on the poor and destitute in the villages.
  7. Critical evaluation of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA).
  8. Review of the implementation of Pradhan Mantri Awaas Yojana - Gramin (PMAY-G).
  9. Creation of Adarsh Grams under Saansad Adarsh Gram Yojana (SAGY).
  10. Role of Banks in the financial inclusion of rural population.
  11. Status and utilization of Corporate Social Responsibility (CSR) fund among PSUs in the area of rural development.

## **II. Ministry of Rural Development (Department of Land Resources)**

12. Implementation of Digital India Land Records Modernization Programme (DILRMP).

## **III. Ministry of Panchayati Raj**

13. Rashtriya Gram Swaraj Abhiyan (RGSA).
14. Digitization of Gram Panchayats.
15. SVAMITVA (Survey of Villages Abadi and Mapping with Improved Technology in Village Areas) Scheme.

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*Committee Co-ordination Section*

### **Selection of Subjects by the Department-related Parliamentary Standing Committee on Labour (2021-22)**

The Department-related Parliamentary Standing Committee on Labour have selected the following subjects for examination during the year 2021-22:-

#### **(I) MINISTRY OF LABOUR AND EMPLOYMENT**

1. Working conditions and welfare of Mine workers, and assessment of working of Directorate General of Mines Safety (DGMS).
2. Contractual Appointments/Deployments and Implementation of Labour Laws concerning the welfare of Contract Workers in Government Organisations/PSU Offices/Establishments.
3. Implementation of Welfare measures for Plantation Workers.
4. Functioning of the Employees Provident Fund Organisation (EPFO) with special reference to operation of the EPF Pension Scheme.
5. The Employees State Insurance Corporation - Applicability and benefits under ESI Scheme, functioning of ESI Hospitals and Management of Corpus Fund.
6. Functioning of Central Board for Workers Education.
7. Implementation of Centrally Sponsored Schemes.
8. National Policy on Child Labour – An Assessment.
9. Identification and Rehabilitation of Bonded Labour.
10. Implementation of prescribed minimum Wages in Scheduled Employment Sector.
11. Social Security and Welfare Measures for Unorganised/ Informal Sector Workers including Scheme Workers, Street Vendors, Fishermen and workers in IT and Telecommunication Sectors like BPOs/Call Centres.

12. Safeguards and measures for protecting the interest of overseas contract workers and the Returnees, particularly in the Middle East Region.

**(II) MINISTRY OF TEXTILES**

1. Development and Promotion of Jute Industry.
2. Skill Development vis-à-vis Manufacturing and Upgradation in Textiles Sector.
3. Welfare Schemes of the Ministry of Textiles – An Appraisal.
4. Challenges/Opportunities in Indian Textile Industry.
5. Development of Cotton Sector.
6. Schemes/Programmes of Central Silk Board for Development and Promotion of Silk Industry.
7. Status/Performance of Handloom Sector.
8. Status and Reforming of Powerloom Sector.
9. Performance of Marketing Agencies of Handlooms and Handicrafts.
10. Development of Manmade fibre.
11. Functioning of National Textile Corporation (NTC).

**(III) MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

1. Implementation of Pradhan Mantri Kaushal Vikas Yojana (PMKVY).
  2. National Skills Qualifications Framework – An Assessment.
  3. Functioning of Directorate General of Training.
  4. Functioning of National Skill Development Corporation (NSDC).
  5. Implementation of National Apprenticeship Training Scheme (NATS).
  6. Implementation of Skill Acquisition and Knowledge Awareness for Livelihood Promotion (SANKALP) Project
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**Selection of Subjects by the Department-related Parliamentary  
Standing Committee on Coal and Steel (2021-22)**

The Department-related Parliamentary Standing Committee on Coal and Steel have selected the following subjects for detailed examination during the year 2021-22:-

**1. Ministry of Coal**

- (i) Land Acquisition and issues of Rehabilitation & Resettlement in Coal/Lignite Mining Areas;
- (ii) Research and Development in Coal Sector;
- (iii) Future of Coal in India's Energy Mix;
- (iv) Review of Coal Mines Workers Welfare Programme;
- (v) Safety in Coal Mines;
- (vi) Production of Coal and Lignite - Projection and Planning;
- (vii) Skill development in Coal/Lignite Sector;
- (viii) Performance of Coal Controller's Office;
- (ix) Implementation of Information Technology and vigilance activities to curb illegal Coal Mining and theft of coal in the country;
- (x) Compliance of Environmental Norms by Coal/Lignite Companies;
- (xi) Import of Coal – Trends and Issue of Self Reliance; and
- (xii) Coal Handling Infrastructure at Ports.

**2. Ministry of Mines**

- (i) Mineral Exploration Activities in North Eastern States and its overall impact on development of the region;
- (ii) Development of Aluminium and Copper Industries in the country;
- (iii) Measures to curb Illegal Mining of Iron Ore, Manganese and Bauxite in the Country;
- (iv) Organizational Structure and Performance of Geological Survey of India (GSI)– A Review;
- (v) Organizational Structure and Performance of Indian Bureau of Mines (IBM) – A Review;
- (vi) Expediting and Simplifying the Environment and Forest Clearance Process for Mining Projects;
- (vii) Measures for Abatement of Pollution due to Mining Activities and Environmental Protection; and
- (viii) Self-reliance in Minerals and Metals.

### 3. Ministry of Steel

- (i) Review of Steel Policy and its Impact on Development of Steel Sector;
  - (ii) Major Policy changes assisting Secondary Steel Sector;
  - (iii) Management of Energy efficiency by Steel Plants and Environmental Issues related to Iron Ore Mining;
  - (iv) Development of Manganese Ore Industry in the country;
  - (v) Skill Development in Steel Sector;
  - (vi) Promotion of Steel Usage;
  - (vii) Status of Greenfield and Brownfield Projects of Steel PSUs; and
  - (viii) Iron Ore Handling Infrastructure at Ports.
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*Conference & Protocol Section*

#### **Birth Anniversary of Sardar Vallabhbhai Patel**

On the occasion of the Birth Anniversary of **Sardar Vallabhbhai Patel**, a function to pay floral tribute to him will be held at 10.30 A.M. **on Sunday, the 31<sup>st</sup> October, 2021 in the Central Hall, Parliament House.** Dignitaries, Members of Parliament and invitees will pay floral tributes on the occasion.

Members are cordially invited to join the function.

P. P. K. RAMACHARYULU,  
*Secretary-General*